

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/71(CHE)/2023
Name of Petitioner :
& : Jawahar Krishnan
Name of Respondent :
Section : 94(1) of IBC, 2016

ORDER

Present: Mr. A.S.Sathish Kumar, Ld. PCS for Petitioner.

Ld. PCS submits that inadvertently the IRP appointed by this Tribunal could not be contacted. Today, the Petitioner has contacted the IRP and served the copy of the order dated 02.02.2024.

Considering the submissions, list the petition for the report of the IRP on **21.06.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**